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**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**MUMBAI BENCH, MUMBAI**

**ORIGINAL APPLICATION No.744/2019**

**Date of Decision: 19<sup>th</sup> December, 2019**

**CORAM: Dr. Bhagwan Sahai, Member (A)**  
**Ravinder Kaur, Member (J)**

1. Mr. Prafull Sagar  
Age: 39 years, Lab-Technician, Group 'C'  
Room No.33, Type 3, Bldg No.2,  
ESI Hospital Staff Qtrs., MIDC,  
Andheri (E), Mumbai-93.
  
2. Mrs. Geetha R.Nair,  
Age: 50 yrs, Lab-Technician, Group 'C'  
Room No.26, Type 3, Bldg No.2,  
ESI Hospital Staff Qtrs., MIDC,  
Andheri (E), Mumbai-93.
  
3. Mrs. Vaishali S. Owal  
Age: 39 yrs, Lab-Technician, Group 'C'  
Room No.5, Type 2, Bldg No.1,  
ESI Hospital Staff Qtrs., MIDC,  
Andheri (E), Mumbai-93.
  
4. Ms. Hemangi Shelke  
Age: 33 yrs, Lab-Technician, Group 'C'  
Room No.67, Type II, Bldg No.4,  
ESI Hospital Staff Qtrs., MIDC,  
Andheri (E), Mumbai-93.
  
5. Mr. Bheemappa Chinnaya,  
Age: 33 years, Lab-Technician, Group 'C'  
Room No.74, Type III,  
ESI Staff Qtrs., Central Road,  
Andheri (E), Mumbai-400101.
  
6. Mrs. Bharti Deokule  
Age: 42 years, Lab-Technician, Group 'C'  
A-16/01, Omkar Society,  
Sector 26, Vashi, Navi Mumbai 400703.
  
7. Mrs. Shelma Xavier  
Age: 36 yrs., Lab-Technician, Group 'C'  
Room No.32, Satyam Bldg,  
T.M.C. Qtrs., Mandala,  
Sion-Trombay Road.

8. Mr. Rajesh Kumar Sharma  
 Age: 29 yrs, Lab-Technician, Group 'C'  
 Room No.18, Type 3/A,  
 ESI Staff Qtrs.,  
 Akurli Road, Kandiwali (E),  
 Mumbai 400101.

9. Ms. Manjeeri A. Jori,  
 Age: 36 years, Lab-Technician, Group 'C'  
 1/3, Hariyali Village, Vikhroli (E),  
 Mumbai 400083. .... *Applicants.*

*(Advocate by Ms. Manisha Devkar, proxy  
 counsel for Ms. Ranjana Todankar)*

VERSUS

1. Union of India  
 Through its Secretary,  
 Ministry of Labour and Employment,  
 Shram Shakti Bhavan, New Delhi 100001.
2. Director General,  
 ESIC Head Quarters,  
 Panchdeep Bhavan, CIG Marg,  
 New Delhi 110002.
3. Medical Commissioner,  
 ESIC Head Quarters,  
 Panchdeep Bhavan, CIG Marg,  
 New Delhi 110002.
4. Regional Director  
 E.S.I.C. Regional Office at  
 108, Panchadeep Bhavan,  
 NM Joshi Marg,  
 Opp Western Railway Workshop,  
 Lower Parel,  
 Mumbai - 400 013. .... *Respondents*

*(By Advocate Shri V.D. Vadhavkar)*

ORDER (ORAL)

PER: RAVINDER KAUR, MEMBER (J)

MA No. 777/2019 seeking permission to  
 file petition jointly is allowed.

2. Learned counsel for the respondents has drawn our attention to order dated 17.12.2019 mentioning that counsel for the respondents had informed that they were likely to amend Recruitment Rules of Lab Cadre employees including Lab Technicians and draft RRs with requested pay scale along with certain other issues. The Learned counsel for respondents submits today that the respondents are likely to take another six months for amendment of the Rules.

3. Learned counsel for the applicants submits that in these circumstances the Original Application can be disposed of keeping all the issues open with liberty to the applicants to approach this Tribunal after the amendment of the rules.

4. In these circumstances, without commenting on the merits of the case, the Original Application is disposed of as not pressed at this stage with liberty to file fresh OA, if required at appropriate stage. No order as to costs.

(Ravinder Kaur)  
Member (J)

(Dr. Bhagwan Sahai)  
Member (A)

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